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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/97/2016
NAME OF THE PETITIONER(S) : D.V. Rao
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ANIRUDH KRISHNAN B.A. SUJAY PRASANNA. 9566658901	2 nd RESPONDENT	
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ORDER

Counsel for petitioner called but absent. No representation. Proxy counsel representing senior counsel for R2 present. No representation on behalf of R1 & R3. Counsel for R2 reported that arbitration proceedings are going on in the Delhi High Court. Time extended at request of R2. Put up on **07.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)